

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 203  
MA (CA) No. 01/JPR/2021  
CP No. 12/241/JPR/2021  
Under Section 241 of  
Companies Act, 2013

**In the matter of:**

**Mr. Satya Narayan Kumawat**

...Petitioner

**Versus**

**M/s Ridhi Sidhi Glasses (India) Pvt. Ltd.**

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Brij Kishore Sharma, PCS  
For the Respondent : Prateek Kedawat, Adv.

**ORDER**

List the matter on 04.07.2024.

  
sd

(Rajeev Mehrotra)  
Technical Member

  
sd

(Deep Chandra Joshi)  
Judicial Member

May 15, 2024